

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 113

C.P.(CAA)/11(CH)2024
(2nd Motion)

IN THE MATTER OF
AIPL Zorro Pvt. Ltd.

...

Transferor Company

And

AIPL Warehousing Pvt. Ltd.

...

Transferee Company

Under Section: 230-232, CA 2013

Order delivered on 03.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 17.05.2024, in Supplementary List.

Sd/-

Court Officer